

Smt. SNEHLATA SHRIVASTAVA
SECRETARY-GENERAL
LOK SABHA
(1 December 2017 onwards)

- Father's Name* - Ramesh Chandra Shrivastava
- Mother's Name* - Premlata Shrivastava
- Date of Birth* - 18 September 1957
- Place of Birth* - Kanpur, Uttar Pradesh
- Marital Status* - Married
- Date of Marriage* - 29 Nov. 1985
- Spouse's Name* - Dr. Sanjay Shrivastava
- No. of Children* - One
- Educational Qualifications* - M.A. (Geography) with specialization in Urban Geography; M.Phil (Regional Planning & Economic Growth) – First Division, Bhopal University, Bhopal, Madhya Pradesh
- Present Address* - 33, Dr. A.P.J Abdul Kalam Road ,
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New Delhi-110001.
Tel: (011) 23017465, 23034255,
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E-mail :
- Positions Held* -
1982 - Joined Indian Administrative Service
(Madhya Pradesh Cadre)

- Aug. 1985 - mid July 1988 - Under Secretary and Additional Collector, Bhopal Gas Relief and Rehabilitation, Government of Madhya Pradesh
- July 1988 - Feb. 1989 - Collector and District Magistrate, Mandsaur District, Madhya Pradesh
- Feb. 1989 - Mar. 1994 - Deputy Secretary, Home Department, Government of Madhya Pradesh
- Mar. 1994 - Nov. 1994 - Deputy Secretary, Energy, Government of Madhya Pradesh
- Nov. 1994 - July 1995 - Deputy Secretary, Commerce & Industry, Government of Madhya Pradesh
- July 1995 - Nov. 1998 - Deputy Secretary / Additional Secretary/Director, Finance (Budget), Dept. of Finance, Govt. of Madhya Pradesh
- Dec. 1998 - Feb. 2000 - Executive Director, Mining Corporation, Government of Madhya Pradesh
- Mar. 2000 - Mar. 2001 - Director (America, Canada and Exchange Control)
- Apr. 2001 - July 2001 - Director, Fund Bank Division
- July 2001 - Feb 2003 - Director [ADB & Infrastructure, Department of Economic Affairs (DEA)]
- 3 Mar. 2003 - 28 Feb. 2005 - Joint Secretary (Administration), Central Board of Direct Taxes- Department of Revenue in the Ministry of Finance, Government of India
- 1 Mar. 2005 - 28 Feb. 2007 - Chief Vigilance Officer, Rail India Technical and Economic Service (RITES)

- 7 Mar. 2007 - 21 May 2008 - Principal Secretary, Higher Education Department & Technical Education & Training Deptt., Government of Madhya Pradesh
- 21 May 2008 - 22 Dec. 2008 - Relief Commissioner, Revenue Department, Government of Madhya Pradesh
- 22 Dec. 2008 - 24 Apr. 2010 - Principal Secretary, School Education Department, Government of Madhya Pradesh
- 24 Apr. 2010 - 19 Jan. 2011 - Principal Secretary, Culture & Parliamentary Affairs Department, Government of Madhya Pradesh
- 20 Jan. 2011 - 31 Dec. 2012 - Joint Secretary (Department of Justice), Govt. of India
- 1 Jan. 2013 - 30 Apr. 2016 - Special / Additional Secretary, Department of Financial Services, Ministry of Finance, Govt. of India
- 30 Apr. 2016 - 30 Sept. 2017 - Secretary, Department of Justice, Ministry of Law & Justice, Government of India
- Conferences/Meetings Attended* -
- October 2000* - Indo-Canada Bilateral Consultation in Ottawa (Canada); various Loan negotiations meetings with Asian Development Bank (ADB) in Manila and World Bank (WB) in Washington
- Countries Visited* - Australia, Bhutan, Canada, Germany Kenya, Malaysia, Mozambique, Nepal, Philippines, Sierra Leone, Singapore, South Africa, Switzerland, Thailand, U.K., U.S.A., Zambia and Zimbabwe
- Other Information* - During the 35 years of Government Service, held various positions in the

State Government of Madhya Pradesh and also served in various capacities in different Ministries of Govt. of India- Ministry of Home Affairs, Finance & Law & Justice. Retired as Secretary, Department of Justice on 30 September 2017. In the very initial years of appointment, as Assistant Collector, Indore- and SDM, Mhow, worked on developmental agenda of the Govt. and handled various law & order situations in the sensitive District Indore and Sub-Division Mhow in the State of Madhya Pradesh. During the last posting as Secretary, (Department of Justice) an ambitious project of Computerization of 16,000 Courts was under implementation; pendency reduction through Judicial Reforms was also undertaken. Also, while serving the State Government, actively associated with the finalization of the Non-Conventional Energy Policy; dealt with matters related to State Industrial Policy; processed & prepared State Budget for 3 years; took special interest in the environment management & labour welfare issues in the Mining Sector; School & Higher Education; Land Management, farmers issues & Disaster Management; etc. As Principal Secretary, Culture and as a Trustee of Bharat Bhawan organized many functions.

While serving in the Govt. of India as Director (Infrastructure), processed and analyzed the various policy issues pertaining to Telecom, Roads, Ports, Shipping, Railways & Airports. As part of the National Highway Development Project, negotiated Grand Trunk Improvement

Project of US \$ 590 Million with IBRD; also worked on preparing and notifying all the rules and regulations under the newly enacted Foreign Exchange Management Act, 1999. As Joint Secretary (Admn.) CBDT, dealt with personnel management of Indian Revenue Service; As Chief Vigilance Officer, RITES investigated complaints and took preventive measures and made efforts to promote transparency; As Special / Additional Secretary, Department of Financial Services, Ministry of Finance, dealt with Banking, Insurance & Pension Funds and was Government appointed Director on the Boards of Industrial Development Bank of India (IDBI), General Insurance Corporation (GIC) & National Bank for Agriculture & Rural Development (NABARD).